

G.P.Sahu Vrs. UOI

Orders/Directions Sl. No. 5

O.A. No. 1108 of 2012

Order dated: 15.01.2014

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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None had appeared for the applicant on 15.11.2013 when the matter came up under "Orders". On 09.01.2014 also none appeared for the applicant even after two pass overs.

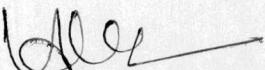
Today also none appeared for the applicant on the first call. Accordingly, the matter was passed over. On the second call also, none appeared. Defects as pointed out by the Registry have not been removed till date.

In view of the above, it appears that the applicant is not interested to prosecute this case. Accordingly, the O.A. is dismissed for non-prosecution.

Parties may be informed by the Registry.

Mr. T.Rath, Ld. Standing Counsel for the Railways, is present.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK